

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/386/ (IB)/2017  
NAME OF THE PETITIONER(S) : GURMINDER SINGH  
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. MOHAN KUMAR	COUNSEL FOR RESPONDENT	Mu.
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**ORDER**

Counsel for Petitioner present. Counsel for Respondent present and submitted that the parties are trying to settle the matter. Both the parties prayed for some time. In view of the submissions, time is extended. Put up on 21.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)